

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 272/Confdl./2022
II-2-101/2001 (Pt. II)

Bilaspur, dated 22/01/2022

Copy of order no. F.No. 632/218/XXI-B/C.G./2022 dated 22.01.2022 issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Mantralaya, Raipur forwarded to:-

- 1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 11) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 15) Registrar ([Vigilance and I. & E.]/ S. & A./Judicial/ (M.)S. & A./ (M.)C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.

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- 16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Raipur for information.
- 18) *Shri Mohan Prasad Gupta, I Additional District & Sessions Judge, Surajpur for information and compliance. He is directed to take over charge at his new place of posting on or before 05.02.2022 and send the taking over charge report to the Registry at the earliest.*
- 19) District & Sessions Judge, Surajpur for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.
- 20) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Bilaspur / Uttar Bastar (Kanker) for information.
- 21) All Joint Registrar, High Court of Chhattisgarh, Bilaspur for information.
- 22) Additional Registrar (Admn./Works/D.E./ Judicial/Criminal/ Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- 23) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 24) I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 25) Officer-on-Special-Duty, High Court of Chhattisgarh, Bilaspur for information.
- 26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 27) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- 28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 29) Deputy Registrar (Confidential/Mediation/ Checker/Civil/Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- 30) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.

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- 31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Sanjay
22.01.22

(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.) 492002**

ORDER

2 JAN 2022

Nava Raipur, dated .01.2022

F.No. 632 /218/XXI-B/C.G./2022. The State Government, on recommendation of the Hon'ble High Court of Chhattisgarh vide their Memo No. 122/Confdl/2022/ II-15-2/2005 (pt. III), II-2-101/2001 (pt. II), II-2-2/2007, II-2-17/2001 (Pt.IV) Bilaspur, dated 21st January, 2022, hereby, withdraws the services of Shri Mohan Prasad Gupta, Member of Higher Judicial Service and presently posted as I Additional District and Sessions Judge, Surajpur from High Court of Chhattisgarh, places him under Law and Legislative Affairs Department on deputation and appoints him as Additional Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur from the date he assumes charge of the office.

आदेश

नवा रायपुर, दिनांक .01.2022

क. /218/21-ब/छ.ग./2022 राज्य शासन, एतद्वारा, माननीय छ.ग. उच्च न्यायालय, बिलासपुर के ज्ञापन क्रमांक 122/Confdl/2022/ II-15-2/2005 (pt. III), II-2-101/2001 (pt. II), II-2-2/2007, II-2-17/2001 (Pt.IV) Bilaspur, dated 21st January, 2022, के द्वारा प्राप्त अनुशंसा के अनुपालन में, श्री मोहन प्रसाद गुप्ता, उच्चतर न्यायिक सेवा, वर्तमान पदस्थापना प्रथम अतिरिक्त जिला एवं सत्र न्यायाधीश, सूरजपुर की सेवाएं, माननीय छत्तीसगढ़ उच्च न्यायालय, बिलासपुर से वापस लेते हुए छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग, रायपुर के अधीन प्रतिनियुक्ति पर अतिरिक्त सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग, रायपुर के पद पर उनके पदभार ग्रहण करने के दिनांक से उन्हें नियुक्त करता है।

**By order and in the name of the
Governor of Chhattisgarh,**

sd

(Ram Kumar Tiwari)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Endt. No. 632/218/XXI-B/C.G./2022


Nava Raipur, dated 2 JAN 2022 .01.2022

Copy forwarded to,-

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 122/Confdl/2022/ II-15-2/2005 (pt. III), II-2-101/2001 (pt. II), II-2-2/2007, II-2-17/2001 (Pt.IV) Bilaspur, dated 21st January, 2022,

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2. Accountant General, Chhattisgarh, Raipur,
 3. District & Sessions Judge, Surajpur ,
 4. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur for perusal,
 5. Staff Officer to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur for perusal,
 6. Establishment Section/Account Section, Law & Legislative Affairs Department, Atal Nagar, Nava Raipur,
 7. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, C.G. for publication in the forthcoming E-Gazettes (Extra Ordinary),
 8. Web-administrator, Law & Legislative Affairs Department, Atal Nagar, Nava Raipur, for updating the official website of the department,
- for information and necessary action,


22.1.22

(Maneesh Kumar Thakur)

Additional Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department